

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

RBI/2015-16/380

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Vaishakha 01, 1938

DCBR.CO.BPD. (PCB). No.15/13.05.000/2015-16

April 21, 2016

The Chief Executive Officers
All Primary (Urban) Co-operative Banks

Dear Sir/Madam,

Unsecured Exposure Norms for UCBs – Relaxation

Please refer to our <u>circulars UBD.BPD.</u> (PCB) <u>Cir No.45/13.05.000/2012-13 dated April 03, 2013</u> and <u>UBD. CO. BPD.</u> (PCB) <u>Cir. No.29/13.05.000/2013-14 dated October 10, 2013</u> on the captioned subject permitting UCBs fulfilling certain conditions to grant unsecured loans and advances beyond the extant ceiling of 10% of total assets as per audited balance sheet as on March 31 of the previous financial year.

- 2. In order to provide further impetus to Urban Cooperative Banks (UCBs) engaged in financial inclusion the instructions have been reviewed and it has been decided as under:
- (i) UCBs whose priority sector loan portfolio is not less than 90% of the gross loans may be allowed to grant unsecured advances to the extent of 35 % of their total assets as per the audited balance sheet at the end of the preceding financial year, subject to the following conditions:
 - (a) The entire unsecured loan portfolio in excess of the normally permitted 10%, shall comprise of priority sector loans and the exposure to any individual borrower shall not exceed ₹ 40,000/-.
 - (b) The bank complies with the eligibility criteria prescribed in para 3.

सहकारी बैंक विनियमन विभाग,केंद्रीय कार्यालय, सी-7 बांद्रा कुर्ला कॉम्प्लेक्स ,पहली और दूसरी मंज़िल, बांद्रा (पूर्व), मुंबई- 400051 भारत .फोन: 022 -26578100/8300/8500/8700; ई मेल: cgmdcbrco@rbi.org.in

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बैंक हिन्दी में पत्राचार का स्वागत करता है

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(ii) The dispensation for banks whose priority sector lending portfolio is less than 90 % will continue to be the same as mentioned in our <u>circular UBD CO BPD (PCB)</u>

<u>Cir. No.29/13.05.000/2013-14 dated October 10, 2013</u>.

3. For being eligible for the dispensation either under para 2(i) or 2 (ii), the UCB should have met the following criteria as per the latest Inspection Report and audited financial statements:

- (i) CRAR of not less than 9%
- (ii) Gross NPAs of not more than 7%

Eligible banks may apply to the Regional Office of the RBI under whose jurisdiction its head office is situated.

Yours faithfully

(Suma Varma)
Principal Chief General Manager